

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2115  
ANSWERED ON:14.03.2007  
UNIFORM TOLL TAX ON GOLDEN QUADRILATERAL PROJECT  
Panda Shri Prabodh

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether toll tax has been levied for using National highways developed under Golden Quadrilateral Project ;
- (b) if so, the details thereof ;
- (c) whether the Government has issued any order to collect uniform toll tax all over the country; and
- (d) if so, the details thereof ?

**Answer**

THE MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIYAPPA)

- (a) Yes, Sir. Except for some small exempted length, fee shall be levied on all completed highways under Golden Quadrilateral Project.
- (b) The details of stretches under levy and collection of user fee under G.Q. as on 08.03.2007 is enclosed as Annexure-I
- (c)&(d) Yes, Sir. The National Highways (Rate of Fee) Rule 1997 provides capping rate for conversion projects from two lanes to four lanes and user fee is collected accordingly as per Table enclosed as Annexure-II